जाए, चाहे एडहॉक पद भरवा दें या डी० पी० सी० अप्वाइंट करें लेकिन खाली पदों को जल्दी भरा जाए ।

महोदय, एक दूसरी बात हैं, जो मैं आपके सामने रखना चाहती हूं । दूरदर्शन और आकाशवाणी के न्यूज रीडर को जो रेमुनरेशन मिलता था उसे जनवरी में पांच सौ रुपये किया गया था । अब उनको एक साथ चिट्ठी आ गई हैं नवम्बर से उसको घटा कर दो सौ पचास रुपये कर दिया गया हैं । इसका कोई कारण भी नहीं बताया गया हैं । क्या कारण हैं ? इस तरह से प्रोग्राम स्टाफ को क्यों कर्ब किया जा रहा हैं ? क्यों उनको सताया जा रहा हैं ? उनको पे-पेरिटी दे दी जाए, डिसपेरिटी को खत्म कर के पांचवें वेतन आयोग को लागू कर के खाली पदों को भरा जाए । धन्यवाद ।

श्री रामजीलाल (हरियाणा) : श्रीमती वीणा वर्मा जी ने जो आकाशवाणी और दूरदर्शन संबंधित मामला उठाया हैं, मैं उससे अपने आप को संबद्ध करता हूं और यह मांग करता हूं कि आकाशवाणी और दूरदर्शन के भेदभाव को मिटाया जाए और पांचवे वेतन आयोग की रिपोर्ट को लागू किया जाए । धन्यवाद ।

श्री राजूभाई ए० परमार (गुजरात) : मैं भी अपने आपको जोड़ता हू । इसी हाऊस में सी० एम० इब्राहीम जब आई० एंड बी० मिनिस्टर थे तो उन्होंने हाऊस को एश्योर किया था कि पे-पेरिटी का मसला हल किया जाएगा । अभी तक कुछ भी नहीं हुआ । आपकी तरफ से सरकार को यह इंस्ट्रक्शन जाए ताकि पे-पेरिटी का फैसला जल्दी हो जाए ।

श्रीमती चन्द्रकला पांडेय (पश्चिमी बंगाल) : माननीय उपसभाध्यक्ष महोदय, मैं सब से पहले स्वयं को वीणा वर्मा जी के वक्तव्य से जोड़ना चाहूंगी । सरकार से अनुरोध करना चाहूंगी कि आज ए0 आई0 आर0 और दरदर्शन के लोग एक लम्बे इंतजार के बाद अपना

पूरपरान के लोग एक लम्ब इतजार के बाद अपना आन्दोलने शुरू करने जा रहे हैं । जैसे कि उन्होंने कहा, आज उनकी रैली थी । उसके बाद वह धरने पर बैठेंगे और स्ट्राइक भी करेंगे । इस मसले में, मैं यह कहना चाहती हूं कि पे-पेरिटी का जो मुद्दा हैं, इस पर पुनर्विचार किया जाए और पांचवें केन्द्रीय वेतने आयोग की रिपोर्ट में जो प्रोग्राम विंग के लोग हैं और जो टेक्रीकल विंग के लोग हैं, उनके वेतनमानों के बीच में एकरूपता स्थापित की जाए । मैं यह कहना चाहूंगी कि आज भले ही हम आकाशवाणी और दूरदर्शन के कार्यक्रमों की गुणवत्ता और अर्धसत्ता पर हम काफी विचार करते हैं लेकिन पर्दे के पीछे जो कार्यरत लोग रहते हैं, वे किस तरह से अपना काम कर रहे हैं, वे सूचना और स्वस्थ मनोरंजन देने के लिए किस तरह से लगे रहते हैं, इस पर भी सरकार को विचार करना ही होगा। मैंने भी सुना हैं कि कई जगह कंट्रेक्ट लेबर को ले कर रहे हैं या इस तरह से फ्री-लांस जो प्रोग्राम बनाते हैं, उनको इनवाइट करते हैं। इससे प्रोग्राम की गुणवत्ता और अधिक खत्म हो रही हैं। इसलिए मैं अन्त मैं आपके माध्यम से सरकार से यह अनुरोध करना चाहूंगी कि इस पर पुनर्विचार किया जाए। आपने मुझे समय दिया, इसके लिए धन्यवाद।

SHRI VAYALAR RAVI (Kerala): Sir, the electronic media has become highly competitive now. Doordarshan and the All India Radio are doing commercial activity. So, it is very easy for the Government to give a direction for pay parity. Keeping in mind the high competition in this area; the Government should see to it that good staff and equipment are made available to these institutions. Sir, this is my appeal to the Government.

## Infiltration of Pakistani - trained Terrorists into Himachal Pradesh

SHRIMATI CHANDRESH KUMARI (Himachal Pradesh): Sir, I stand here to bring to the notice of the Government, through this Special Mention, the news item which has appeared in the *Tribune* regarding infiltration of Pakistani-trained terrorists into Himachal Pradesh.

As we know, Sir, Himachal Pradesh hasbeen a very peaceful State. For the last six months, terrorist activities have been going on there. The first killing took place in July when the Vidhan Sabha Session was in session. This matter was brought to the notice of the Chief Minister, but no proper heed was given to it. Soon after that, within two weeks, in August, the second attack took place in which 35 innocent people were killed. Four people were taken away by the terrorists, and to this day, we don't know about the plight of those four people. In fact, they had taken away six people, but two people were released later. Those two people were taken into custody by 321 Special

the police. While these people were' being interrogated by the police-one in Punjab and one in Himachal-the terrorists hit again in the area where we had warned the Government that this area is a very open area and the terrorists can come again to that area and attack. They attacked in the same area and killed three more people. To add fuel to the fire, terrorists let one man go back and said to him: "You can go and report to your Government and say that the Government can do whatever it likes but we will hit again." They are challenging us repeatedly, but we have not been able to stop the terrorist activities. My request to the Home Minister is at that time too, this is the request-the Army should, have patrol exercises in the area to flush' out the terrorists from there. The Army has a cantonment at Dalhousie so there should be no difficulty. The Defence Minister is also here. I will be very grateful if you kindly take note of this. This had been the demand from our party in the Vidhan Sabha recently.

On the news item which came, it is not just a paper news because the DC of Doda district of Jammu and Kashmir has

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informed the Himachal Government that 16 terrorists had entered Himachal Pradesh.

I thank you that you gave me the time. Sir, I have brought it to the notice of the Government and I request the Government to take all immediate steps before the snowfall because once the snow falls, it will be very difficult for them to remove the terrorists from there. They will stay there and will train the young people of that area at gun-point. They are holding people as hostages at gun point They will train them to do terrorist activities and this peaceful State will also become a terroristhit State. I request the Government to take immediate steps and flush out the terrorists from this area. Thank you very much.

THE VICE-CHAIRMAN (SHRI SANATAN BISI): The House is adjourned till 11 o'clock tomorrow.

The House then adjourned at forty seven minutes past five of the clock till eleven of the clock on thursday, the 10th December, 1998.